

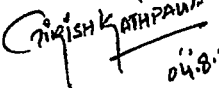
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1	Ms. Mohini Sharma EC:83362364	SJA in Library (South), Saket Courts, New Delhi.	SJA in CMM Office (South-West), Dwarka Courts, New Delhi.
2	Ms. Sunita Saluja EC:43834425	SJA in CMM Office (South-West), Dwarka Courts, New Delhi.	SJA in Library (South), Saket Courts, New Delhi.
3	Sh. Sumit Singh Gusain EC:17337689	Newly Recruited JJA in Office Pool, Admn.-II (HQs), Delhi	JJA in Office Pool, RACC, New Delhi.
4	Sh. Kashif Ahmed Alvi EC:51036056	Newly Recruited JJA in Office Pool, Admn.-II (HQs), Delhi	JJA in Office Pool, RACC, New Delhi.
5	Sh. Anuj Kr. Tiwari S/o Sh. Vinod Kr. Tiwari	Newly Recruited JJA in Office Pool, Admn.-II (HQs), Delhi	JJA in Office Pool, RACC, New Delhi.
6	Ms. Sangita Rana EC:42142654	JA/Asstt. Ahlmad in the court of Ms. Neelofer Abida Perveen, Spl. Judge (PC Act)(CBI)-22, RACC, New Delhi.	JA/Reader in the court of Ms. Neha Priya, ACJ (Shahdara), Karkardooma Courts, Delhi,
7	Sh. Neeraj Mann EC:27525612	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi	JJA/Asstt. Ahlmad in the court of Ms. Neelofer Abida Perveen, Spl. Judge (PC Act) (CBI)-22, RACC, New Delhi.
8	Sh. Gurnam Singh EC:91785150	Ahlmad in the Vacant Court of MM (NI Act)-03, Central, THC, Delhi.	Reader in the court of Sh. Mayank Aggarwal, MM-09 (Central), THC, Delhi.
9	Sh. Chander Vijay Singh EC:96678963	Asstt. Ahlmad in the Vacant Court of MM (NI Act)-03, Central, THC, Delhi.	Ahlmad in the Vacant Court of MM (NI Act)-03, Central, THC, Delhi.
10	Ms. Ekta Priya EC:24550432	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi	Asstt. Ahlmad in the Vacant Court of MM (NI Act)-03, Central, THC, Delhi.

**Note:** Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

  
 04.8.22

(Girish Kathpalia)  
 Principal District & Sessions Judge (HQs)  
 Tis Hazari Courts, Delhi

59665-715

No. \_\_\_\_\_ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 04 AUG 2022

**Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judges, *Shahdara, South-West, RACC & South, Delhi/New Delhi.*
2. Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
7. The officials concerned for immediate compliance.

*Balbir Singh*  
04/8/22

(Balbir Singh Shalar)  
Administrative Officer (Judl.)  
Admn.-II (HQs), THC, Delhi